

ITEM NO.802

COURT NO.3

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 629/2022

JARNAIL SINGH & ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA . & ORS.

Respondent(s)

WITH

C.A. No. 4562-4564/2017 (XIV-A)

Date : 01-12-2025 This appeal was called on by way of mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Chandra Bhushan Prasad, AOR
Mr. Shuvodeep Roy, AOR
Mr. Shantanu Krishna, AOR

For Respondent(s) : Ms. N. Annapoorani, AOR
Mr. Smarhar Singh, AOR
Mrs. Anil Katiyar, AOR
Mr. P. Soma Sundaram, AOR
Dr. Mrs. Vipin Gupta, AOR
Mr. Bhaskar Aditya , AOR
Mr. Chandan Kumar, AOR
Mr. Shreekant Neelappa Terdal, AOR
Mr. Raj Bahadur Yadav, AOR
Mr. Vishal Gupta, AOR
Mr. Anilendra Pandey, AOR
Mr. Ankur S. Kulkarni, AOR
Mr. S. Gowthaman, AOR
Mr. Gaichangpou Gangmei, AOR
Mr. Ranjan Mukherjee, AOR
Mr. Satpal Singh, AOR
Mr. Prashant Bhushan, AOR
Mr. Anil Kumar, AOR
Mr. Abid Ali Beeran P, AOR
Mr. Annam Venkatesh, AOR

**Mr. Ajit Kumar Ekka, AOR
Mr. Dhananjay Garg, AOR
Mr. Anil Kumar Mishra, AOR
Ms. Sumita Hazarika, AOR**

**UPON mentioning, the Court made the following
O R D E R**

1. On being mentioned by Mr. Chandan Kumar, learned counsel for Respondent Nos. 4 and 5, Ia No. 289304 and 289516 of 2025 are taken on Board.
2. Let the applications not be deleted from the cause list of 12.12.2025.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(NAND KISHOR)
ASSISTANT REGISTRAR**